

COURT-II
Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 253 of 2013 & IA-338 of 2013 and
Appeal No. 312 of 2013 & IA-405 of 2013

Dated : 26th February, 2014

Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of:

Appeal No. 253 of 2013 & IA-338 of 2013
Gujarat Biomass Energy Developers Association ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission ... Respondent(s)

Counsel for the Appellant(s) : Mr. G. Umapathy

Counsel for the Respondent(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan for R-2

Appeal No. 312 of 2013 & IA-405 of 2013
Gujarat Energy Transmission Corporation Ltd. & Ors. ... Appellant(s)
Versus
Gujarat Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. G. Umapathy for R-2 & R-6
Ms. Swapna Seshadri for R-8
Ms. Suparna Srivastava

ORDER

At the request of the learned counsel for the parties, post the matter for hearing on **27th March, 2014.**

(Justice Surendra Kumar)
Judicial Member

(Rakesh Nath)
Technical Member